

Shri Shankarrao Mane:
Shri Tulidas Dassappa:

Will the Minister of Commerce be pleased to state:

(a) whether, with a view to ensuring that only quality goods are exported, Government propose to impose a pre-shipment inspection of sports goods;

(b) if so, whether this step is likely to impede the progress of the industry which has already made quite a mark; and

(c) whether Government propose to find a solution of the problem in consultation with the sports goods industry representatives?

The Minister of Commerce (Shri Dimesh Singh): (a) Yes, Sir.

(b) No Sir; on the contrary, the exports are likely to gain grounds in view of the confidence that will be created in the minds of foreign buyers about the quality of our products.

(c) In introducing pre-shipment inspection scheme, the industry would be invariably consulted and their problems considered.

Gem and Jewellery Export Promotion Council

4249. Shri Narendra Singh Mahida:
Shri Ramachandra Ulaka:
Shri Shankarrao Mane:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that Gem and Jewellery Export Promotion Council will be incurring an expenditure of Rs. 4,07,800 per annum and whether one third of this amount will be collected by way of membership subscription and two-third by way of Government grants;

(b) if so, the details of the proposed expenditure;

(c) whether the General Body of the Precious Stone Importers and Ex-

porters Association of Bombay have unanimously expressed their resentment at the compulsory membership of the Gem and Jewellery Export Promotion Council; and

(d) if so, the main causes of their resentment?

The Minister of Commerce (Shri Dimesh Singh): (a) No, Sir. The approved expenditure estimates of the Gem and Jewellery Export Promotion Council for 1967-68 amount to Rs. 2,21,800. Of this, the trade contribution is likely to be Rs. 75,800 and the grant from Government is estimated at Rs. 1,25,100.

(b) A statement is laid on the Table of the House giving details of the proposed expenditure for 1967-68 [Placed in Library. See No. LT-871/67].

(c) and (d). It has been reported that the general body of the Precious Stones Importers' Exporters Association, Bombay, have passed a resolution expressing their resentment against the rule requiring enrolment as a member of the Council as a pre-requisite to registration as an exporter. The main objection is that exporters handling a range of products covered by different Councils will have to pay membership fee for more than one Council.

निवारी स्टेशन पर प्लेटफार्म

4250 श्री नाथूराम अहिरवार:
क्या रेलवे मंत्री यह बनाने की कृपा करेंगे कि:

(क) क्या यह सच है कि झाली मानिकपुर रेलवे लाइन पर निवारी स्टेशन के प्लेटफार्म की ऊंचाई बहुत कम है जिसके कारण यात्रियों को असुविधा होती है और यात्रियों की दुर्घटनाएँ हो जाती हैं; और

(ख) यदि हाँ, तो यात्रियों की सुरक्षा और सुविधा के लिये सरकार का बिचार कब इस प्लेटफार्म को और ऊँचा करने का है ?